

(9)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/5/2016  
NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others  
NAME OF THE RESPONDENT(S) : Monarch Steels (India) Limited & 3 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capitals)	Represented by	Signature
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1	D. CHANDRAGUPTA	Counsel for R2.	D. ch
1.	T.K. Bhavkar Priya Akhil	Counsel for Petitioner	AKH

**ORDER**

Counsel for Petitioner present. Counsel for Petitioner filed an Application to seek reliefs as prayed under para 4(e) and 2(f). Counsel for R2 in the Application present and prayed for time for filing counter. Counsel for Petitioner submitted that R3, R5 and R7 are no more. Therefore, he is directed to send a private notice to R4, R6 and R8. Put up on 17.08.2017 at 10.30 A.M.

sd/-

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

sd/-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)